GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

STARRED QUESTION NO:32 ANSWERED ON:14.03.2012 FDI IN DOMESTIC AIRLINES Gowda Shri D.B. Chandre;Singh Chaudhary Lal

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to allow Foreign Direct Investment to the tune of 49 per cent in the Indian domestic airlines;
- (b) if so, the details thereof;
- (c) whether any international carriers have shown interest in picking up equities in the Indian domestic airlines;
- (d) if so, the details thereof alongwith the time by which the foreign airlines are likely to be allowed to invest in domestic carriers; and
- (e) the steps proposed by the Government, if any, to protect the indigenous interests in this regard?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a)to(e): A Statement is laid on the table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN REPLY TO STARRED QUESTION NO. 32 DATED 14.3.2012 REGARDING FDI IN DOMESTIC AIRLINES.

(a)to(c): At present, 49% Foreign direct investment is allowed in the domestic carriers. However, no equity from foreign airlines in the domestic sector is allowed.

(d)and(e): A proposal to allow Foreign Direct Investment (FDI) by foreign airlines in Domestic Airlines upto a limit of 49% is under examination of Department of Industrial Policy and Promotion (DIPP).